# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

#### **LOK SABHA**

## UNSTARRED QUESTION No. 267 TO BE ANSWERED ON 01.12.2015

### **Constitution of AICS**

267. SHRI VINAYAK BHAURAO RAUT: SHRI RAHUL SHEWALE: DR. SHRIKANT EKNATH SHINDE:

**SHRI MULLAPPALLY RAMACHANDRAN:** 

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has constituted All India Council of Sports (AICS), if so, the details thereof along with the salient features and functions of the Council; and
- (b) the manner in which it will be able to develop the sports in the country and the time by which the Council is likely to start functioning?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

(a) & (b): Yes, Madam. The Government of India has constituted All India Council of Sports (AICS) headed by Prof V.K. Malhotra as its President in the rank of Minister of State. Its members include eminent sportspersons and coaches like Shri Sachin Tendulkar, Smt. P.T. Usha, Shri Limba Ram, Ms. N. Kunjarani Devi, Shri I.M. Vijayan, Shri P. Gopichand, Shri Baichung Bhutia and Shri Vishwanathan Anand. The salient aims & objectives of the Council are as follows:

- popularising sports amongst youth as a way of life;
- increasing outreach of sports to rural and tribal areas, and areas affected by Left Wing Extremism (LWE), North East and Jammu & Kashmir;
- matters relating to promotion of inclusiveness in sports with special focus on women, differently-abled, tribals, etc.;
- preventing drug abuse in sports, fraud of age and sexual harassment of women in sports;
- early identification of sports talent and nurturing of the identified talent; and
- integration of sports in educational curriculum in schools,
   colleges and universities.

The Council may meet from time to time, at least once in a quarter, and deliberate on matters relating to the promotion and development of sports and games in the country.

It is up to the President of the Council to call its meetings.